

JHARKHAND HIGH COURT, RANCHI

NOTIFICATION

THE 11TH JUNE, 2011

No. 146 A: Sri Shailendra Kumar Singh, Sub Judge , Sahebganj is hereby transferred and posted as Sub Judge, Rajmahal with immediate effect.

By order of the Court
Sd/- G. K. Choudhary
Registrar General I/c

Memo. No. _____/Apptt. Dated Ranchi, the 11th June, 2011.

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- G. K. Choudhary
Registrar General I/c

Memo. No. _____/Apptt. Dated Ranchi, the 11th June, 2011.

Copy forwarded to the District & Sessions Judge, Sahebganj for information and communication to the Officer concerned with a direction to make over the charge of his Court and Office and to proceed to join his new assignment soon thereafter.

Sd/- G. K. Choudhary
Registrar General I/c

Memo. No. 12177-79 /Apptt. Dated Ranchi, the 11th June, 2011.

Copy forwarded to the Accountant General (A&E), Jharkhand, G.E.-5 Doranda, Ranchi / Principal Secretary Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi for information and needful.


11-6-11
Registrar General I/c